

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB) 305 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
30.11.2017**

**NAME OF THE COMPANY: M/s Sanjay Bhatia, Ex-Director NAMS Resorts  
Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

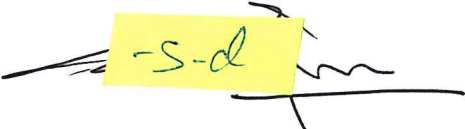
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

Present: Mr. Rakesh Kumar, & Ms. Chetna Bisht, Advocates for the  
Petitioner  
  
Ms. Lakshmi Gurung, Standing Counsel for the Income Tax  
Department  
  
Manish Raj, CP for ROC, Delhi

**ORDER**

Ld. Standing Counsel for the Income Tax Department submits that she shall be filing the objections.

To come up for further consideration on 15<sup>th</sup> December, 2017. ✓

  
**(S. K. Mohapatra)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**